

c vnkyr l gk; d l ekgrkz i fke Js kh] l qtkuij] ftyk gehjij %fg0i D%½

मिसल नम्बर 21/T/2025	किस्म मुकद्दमा जन्म तिथि पंजीकरण	तारीख दायर 06-03-2025	तारीख पेशी 10-04-2025
-------------------------	-------------------------------------	--------------------------	--------------------------

सुश्री सुमिता देवी पुत्री सुदामा राम, वासी मोहाल भरदूं, तहसील सुजानपुर, जिला हमीरपुर (हि0 प्र0) वादिया।

बनाम

आम जनता प्रतिवादी।

जन्म तिथि पंजीकरण सुश्री सुमिता देवी पुत्री सुदामा राम, वासी मोहाल भरदूं, तहसील सुजानपुर, जिला हमीरपुर (हि0 प्र0)।

प्रार्थना-पत्र बराये जन्म पंजीकरण सुश्री सुमीता देवी पुत्री सुदामा राम, वासी मोहाल भरदूं, तहसील सुजानपुर, जिला हमीरपुर (हि0 प्र0) ने इस अदालत में दायर किया है कि उसका जन्म दिनांक 07-05-1971 को ग्राम पंचायत चमियाणा में हुआ था तथा सहबन गलती से जन्म तिथि दर्ज नहीं हो पाई है। लिहाजा इसे ग्राम पंचायत चमियाणा में दर्ज करने के लिए आदेश पारित किए जाएं।

अतः प्रतिवादी आम जनता तथा सम्बन्धित रिश्तेदारों को इस इशतहार द्वारा सूचित किया जाता है कि यदि किसी को उपरोक्त जन्म तिथि पंजीकरण बारे कोई उजर व एतराज हो तो वह दिनांक पेशी 10-04-2025 को सुबह 10.00 बजे इस न्यायालय में असालतन या वकालतन अपना एतराज अधोहस्ताक्षरी के समक्ष उपस्थित होकर पेश कर सकता है अन्यथा उपरोक्त जन्म तिथि को ग्राम पंचायत डेरा में दर्ज करने के आदेश दे दिये जाएंगे। उसके उपरान्त कोई एतराज नहीं सुना जाएगा।

आज दिनांक 06-03-2025 को मेरे हस्ताक्षर व मोहर अदालत द्वारा जारी हुआ।

मोहर।

हस्ताक्षरित / -
सहायक समाहर्ता प्रथम श्रेणी,
सुजानपुर, जिला हमीरपुर (हि0प्र0)।

c vnkyr l gk; d l ekgrkz i fke Js kh] l qtkuij] ftyk gehjij %fg0i D%½

मिसल नम्बर 20/T/2025	किस्म मुकद्दमा जन्म तिथि पंजीकरण	तारीख दायर 06-03-2025	तारीख पेशी 10-04-2025
-------------------------	-------------------------------------	--------------------------	--------------------------

सुश्री स्वर्णा देवी पुत्री रोशन लाल, वासी मोहाल मिहरपुरा, तहसील सुजानपुर, जिला हमीरपुर (हि0 प्र0) वादिया।

बनाम

आम जनता प्रतिवादी।

जन्म तिथि पंजीकरण सुश्री स्वर्णा देवी पुत्री रोशन लाल, वासी मोहाल मिहरपुरा, तहसील सुजानपुर, जिला हमीरपुर (हि0 प्र0)।

प्रार्थना-पत्र बराये जन्म पंजीकरण सुश्री स्वर्णा देवी पुत्री रोशन लाल, वासी मोहाल मिहरपुरा, तहसील सुजानपुर, जिला हमीरपुर (हि0 प्र0) ने इस अदालत में दायर किया है कि उसका जन्म दिनांक 26-02-1950 को ग्राम पंचायत दाडला में हुआ था तथा सहबन गलती से जन्म तिथि दर्ज नहीं हो पाई है। लिहाजा इसे ग्राम पंचायत दाडला में दर्ज करने के लिए आदेश पारित किए जाएं।

अतः प्रतिवादी आम जनता तथा सम्बन्धित रिश्तेदारों को इस इशतहार द्वारा सूचित किया जाता है कि यदि किसी को उपरोक्त जन्म तिथि पंजीकरण बारे कोई उजर व एतराज हो तो वह दिनांक पेशी 10-04-2025 को सुबह 10.00 बजे इस न्यायालय में असालतन या वकालतन अपना एतराज अधोहस्ताक्षरी के समक्ष उपस्थित होकर पेश कर सकता है अन्यथा उपरोक्त जन्म तिथि को ग्राम पंचायत डेरा में दर्ज करने के आदेश दे दिये जाएंगे। उसके उपरान्त कोई एतराज नहीं सुना जाएगा।

आज दिनांक 06-03-2025 को मेरे हस्ताक्षर व मोहर अदालत द्वारा जारी हुआ।

मोहर।

हस्ताक्षरित/-
सहायक समाहर्ता प्रथम श्रेणी,
सुजानपुर, जिला हमीरपुर (हि0प्र0)।

c vnkyr l gk; d l ekgrkZ i fke Js kh] l qtkuij] ftyk gehji j %g0i 0%

मिसल नम्बर	किस्म मुकद्दमा	तारीख दायर	तारीख पेशी
19/T/2025	जन्म तिथि पंजीकरण	06-03-2025	10-04-2025

सुश्री वीना देवी पुत्री पैनू राम, वासी मोहाल धरोल, तहसील सुजानपुर, जिला हमीरपुर (हि0 प्र0) वादिया।

बनाम

आम जनता

प्रतिवादी।

जन्म तिथि पंजीकरण सुश्री वीना देवी पुत्री पैनू राम, वासी मोहाल धरोल, तहसील सुजानपुर, जिला हमीरपुर (हि0 प्र0)।

प्रार्थना-पत्र बराये जन्म पंजीकरण सुश्री वीना देवी पुत्री पैनू राम, वासी मोहाल धरोल, तहसील सुजानपुर, जिला हमीरपुर (हि0 प्र0) ने इस अदालत में दायर किया है कि उसका जन्म दिनांक 06-02-1969 को ग्राम पंचायत पनोह में हुआ था तथा सहबन गलती से जन्म तिथि दर्ज नहीं हो पाई है। लिहाजा इसे ग्राम पंचायत पनोह में दर्ज करने के लिए आदेश पारित किए जाएं।

अतः प्रतिवादी आम जनता तथा सम्बन्धित रिश्तेदारों को इस इशतहार द्वारा सूचित किया जाता है कि यदि किसी को उपरोक्त जन्म तिथि पंजीकरण बारे कोई उजर व एतराज हो तो वह दिनांक पेशी 10-04-2025 को सुबह 10.00 बजे इस न्यायालय में असालतन या वकालतन अपना एतराज अधोहस्ताक्षरी के समक्ष उपस्थित होकर पेश कर सकता है अन्यथा उपरोक्त जन्म तिथि को ग्राम पंचायत डेरा में दर्ज करने के आदेश दे दिये जाएंगे। उसके उपरान्त कोई एतराज नहीं सुना जाएगा।

आज दिनांक 06-03-2025 को मेरे हस्ताक्षर व मोहर अदालत द्वारा जारी हुआ।

मोहर।

हस्ताक्षरित/-
सहायक समाहर्ता प्रथम श्रेणी,

सुजानपुर, जिला हमीरपुर (हि0प्र0)।

c vnkyr l gk; d l ekgrkZ i Fke Js kh] l qtkuij] ftyk gehjij %g0i 0%

मिसल नम्बर 17/T/2025	किस्म मुकद्दमा जन्म तिथि पंजीकरण	तारीख दायर 01-03-2025	तारीख पेशी 10-04-2025
-------------------------	-------------------------------------	--------------------------	--------------------------

श्रीमती सरला देवी पुत्री बिशन दास, वासी मोहाल धाती रिहाल, तहसील सुजानपुर, जिला हमीरपुर (हि0 प्र0) वादिया।

बनाम

आम जनता

प्रतिवादी।

जन्म तिथि पंजीकरण श्रीमती सरला देवी पुत्री बिशन दास, वासी मोहाल धाती रिहाल, तहसील सुजानपुर, जिला हमीरपुर (हि0 प्र0)।

प्रार्थना—पत्र बराये जन्म पंजीकरण श्रीमती सरला देवी पुत्री बिशन दास, वासी मोहाल धाती रिहाल, तहसील सुजानपुर, जिला हमीरपुर (हि0 प्र0) ने इस अदालत में दायर किया है कि उसका जन्म दिनांक 02-10-1958 को ग्राम पंचायत खैरी में हुआ था तथा सहबन गलती से जन्म तिथि दर्ज नहीं हो पायी है। लिहाजा इसे ग्राम पंचायत खैरी में दर्ज करने के लिए आदेश पारित किए जाएं।

अतः प्रतिवादी आम जनता तथा सम्बन्धित रिश्तेदारों को इस इशतहार द्वारा सूचित किया जाता है कि यदि किसी को उपरोक्त जन्म तिथि पंजीकरण बारे कोई उजर व एतराज हो तो वह दिनांक पेशी 10-04-2025 को सुबह 10.00 बजे इस न्यायालय में असालतन या वकालतन अपना एतराज अधोहस्ताक्षरी के समक्ष उपस्थित होकर पेश कर सकता है अन्यथा उपरोक्त जन्म तिथि को ग्राम पंचायत खैरी में दर्ज करने के आदेश दे दिये जाएंगे। उसके उपरान्त कोई एतराज नहीं सुना जाएगा।

आज दिनांक 01-03-2025 को मेरे हस्ताक्षर व मोहर अदालत द्वारा जारी हुआ।

मोहर।

हस्ताक्षरित /—
सहायक समाहर्ता प्रथम श्रेणी,
सुजानपुर, जिला हमीरपुर (हि0प्र0)।

c vnkyr l gk; d l ekgrkZ i Fke Js kh] l qtkuij] ftyk gehjij %g0i 0%

मिसल नम्बर 03/NT/2025	किस्म मुकद्दमा जन्म तिथि पंजीकरण	तारीख दायर 26-12-2024	तारीख पेशी 10-04-2025
--------------------------	-------------------------------------	--------------------------	--------------------------

श्रीमती लीला देवी पुत्री मुन्शी राम, वासी मोहाल समरियाल, तहसील सुजानपुर, जिला हमीरपुर (हि0 प्र0) वादिया।

बनाम

आम जनता

प्रतिवादी।

जन्म तिथि पंजीकरण श्रीमती लीला देवी पुत्री मुन्शी राम, वासी मोहाल समरियाल, तहसील सुजानपुर, जिला हमीरपुर (हि0 प्र0)।

प्रार्थना—पत्र बराये जन्म पंजीकरण श्रीमती लीला देवी पुत्री मुन्शी राम, वासी मोहाल समरिहाल, तहसील सुजानपुर, जिला हमीरपुर (हि0 प्र0) ने इस अदालत में दायर किया है कि उसका जन्म दिनांक 10-12-1963 को ग्राम पंचायत रंगड़ में हुआ था तथा सहबन गलती से ग्राम पंचायत रंगड़ में जन्म तिथि दर्ज नहीं हो पाई है। लिहाजा इसे ग्राम पंचायत रंगड़ में दर्ज करने के लिए आदेश पारित किए जाएं।

अतः प्रतिवादी आम जनता तथा सम्बन्धित रिश्तेदारों को इस इशतहार द्वारा सूचित किया जाता है कि यदि किसी को उपरोक्त जन्म तिथि पंजीकरण बारे कोई उजर व एतराज हो तो वह दिनांक पेशी 10-04-2025 को सुबह 10.00 बजे इस न्यायालय में असालतन या वकालतन अपना एतराज अधोहस्ताक्षरी के समक्ष उपस्थित होकर पेश कर सकता है अन्यथा उपरोक्त जन्म तिथि को दर्ज करने के आदेश दे दिये जाएंगे। उसके उपरान्त कोई एतराज नहीं सुना जाएगा।

आज दिनांक 05-03-2025 को मेरे हस्ताक्षर व मोहर अदालत द्वारा जारी हुआ।

मोहर।

हस्ताक्षरित/—
सहायक समाहर्ता प्रथम श्रेणी,
सुजानपुर, जिला हमीरपुर (हि0प्र0)।

**In the Court of Executive Magistrate (Tehsildar), Bhoranj,
Distt. Hamirpur, Himachal Pradesh**

In the matter of :

Sh. Raj Kumar s/o Sh. Jodhu Ram, r/o V.P.O. Dho, Tehsil Bhoranj, Distt. Hamirpur (H.P.)
. . Applicants.

Versus

General Public . . Respondent.

Application u/s 13(3) of Birth and Death Registration Act, 1969 and Section 9(3) of H.P. Birth and Death Registration Rules, 2003.

Whereas, Sh. Raj Kumar s/o Sh. Jodhu Ram, r/o V.P.O. Dho, Tehsil Bhoranj, Distt. Hamirpur (H.P.) has moved as application before the undersigned under section 13(3) of Birth & death Registration Act, 1969 and Section 9 (3) of H.P. Birth & Death Registration Rules, 2003 alongwith affidavits and other relevant documents for entering of his date of birth *i.e.* 31-12 1976 in the record of Gram Pamchayat Kanjian, Tehsil Bhoranj, Distt. Hamirpur (H.P.).

Now, therefore, by this proclamation the general public is hereby informed that any person having any objections for the registration of delayed birth event of Raj Kumar s/o Sh. Jodhu Ram may submit their objections in writing or appear in person in this court on or before 17-04-2025 at 10-00 A.M., failing which no objection will be entertained after expiry of date.

Given under my hand and seal of the court on this 19-03-2025.

Seal.

Sd/-
*Executive Magistrate (Tehsildar),
Bhoranj, Distt. Hamirpur (H.P.).*

**In the Court of Executive Magistrate (Tehsildar), Bhoranj,
Distt. Hamirpur, Himachal Pradesh**

In the matter of :

Sh. Avinay Kumar s/o Sh. Nanak Chand, r/o Village Manoh, P.O. Karohta, Tehsil Bhoranj,
Distt. Hamirpur (H.P.) . . *Applicants.*

Versus

General Public . . *Respondent.*

Application u/s 13(3) of Birth and Death Registration Act, 1969 and Section 9(3) of H.P.
Birth and Death Registration Rules, 2003.

Whereas, Sh. Avinay Kumar s/o Sh. Nanak Chand, r/o Village Manoh, P.O. Karohta, Tehsil Bhoranj, Distt. Hamirpur (H.P.) has moved as application before the undersigned under section 13(3) of Birth & death Registration Act, 1969 and Section 9 (3) of H.P. Birth & Death Registration Rules, 2003 alongwith affidavits and other relevant documents for entering of his date of birth *i.e.* 20-04-1976 in the record of Gram Panchayat Dhamrol, Tehsil Bhoranj, Distt. Hamirpur (H.P.).

Now, therefore, by this proclamation the general public is hereby informed that any person having any objections for the registration of delayed birth event of Avinay Kumar s/o Sh. Nanak Chand may submit their objections in writing or appear in person in this court on or before 17-04-2025 at 10-00 A.M., failing which no objection will be entertained after expiry of date.

Given under my hand and seal of the court on this 19-03-2025.

Seal.

Sd/-
*Executive Magistrate (Tehsildar),
Bhoranj, Distt. Hamirpur (H.P.).*

**In the Court of Executive Magistrate (Tehsildar), Bhoranj,
Distt. Hamirpur, Himachal Pradesh**

In the matter of :

Sudesh Kumari d/o Sh. Parju Ram, r/o Village Bhiar, P.O. Mehal, Tehsil Bhoranj, Distt. Hamirpur (H.P.) . . *Applicants.*

Versus

General Public . . *Respondent.*

Application u/s 13(3) of Birth and Death Registration Act, 1969 and Section 9(3) of H.P. Birth and Death Registration Rules, 2003.

Whereas, Sudesh Kumari d/o Sh. Parju Ram, r/o Village Bhiar, P.O. Mehal, Tehsil Bhoranj, Distt. Hamirpur (H.P.) has moved as application before the undersigned under section 13(3) of Birth & death Registration Act, 1969 and Section 9 (3) of H.P. Birth & Death Registration Rules, 2003 alongwith affidavits and other relevant documents for entering of her date of birth *i.e.* 15-06-1963 in the record of Gram Panchayat Mehal, Tehsil Bhoranj, Distt. Hamirpur (H.P.).

Now, therefore, by this proclamation the general public is hereby informed that any person having any objections for the registration of delayed birth event of Sudesh Kumari d/o Sh. Parju Ram may submit their objections in writing or appear in person in this court on or before 17-04-2025 at 10-00 A.M., failing which no objection will be entertained after expiry of date.

Given under my hand and seal of the court on this 19-03-2025.

Seal.

Sd/-
*Executive Magistrate (Tehsildar),
Bhoranj, Distt. Hamirpur (H.P.).*

**In the Court of Executive Magistrate (Tehsildar), Bhoranj,
Distt. Hamirpur, Himachal Pradesh**

In the matter of :

Ms. Paromila Devi d/o Sh. Sukh Ram, r/o V.P.O. Amroh, Tehsil Bhoranj, Distt. Hamirpur (H.P.) . . *Applicants.*

Versus

General Public . . *Respondent.*

Application u/s 13(3) of Birth and Death Registration Act, 1969 and Section 9(3) of H.P. Birth and Death Registration Rules, 2003.

Whereas, Ms. Paromila Devi d/o Sh. Sukh Ram, r/o V.P.O. Amroh, Tehsil Bhoranj, Distt. Hamirpur (H.P.) has moved as application before the undersigned under section 13(3) of Birth & death Registration Act, 1969 and Section 9 (3) of H.P. Birth & Death Registration Rules, 2003 alongwith affidavits and other relevant documents for entering of her date of birth *i.e.* 02-04-1977 in the record of Gram Panchayat Amroh, Tehsil Bhoranj, Distt. Hamirpur (H.P.).

Now, therefore, by this proclamation the general public is hereby informed that any person having any objections for the registration of delayed birth event of Ms. Paromila Devi d/o Sh. Sukh Ram may submit their objections in writing or appear in person in this court on or before 17-04-2025 at 10-00 A.M., failing which no objection will be entertained after expiry of date.

Given under my hand and seal of the court on this 17-03-2025.

Seal.

Sd/-
*Executive Magistrate (Tehsildar),
Bhoranj, Distt. Hamirpur (H.P.).*

**In the Court of Executive Magistrate (Tehsildar), Bhoranj,
Distt. Hamirpur, Himachal Pradesh**

In the matter of :

Sunita Devi d/o Sh. Thenu Ram, r/o Village Sangarwar, P.O. Tikkeri Minhasan, Tehsil Bhoranj, Distt. Hamirpur (H.P.) . . *Applicants.*

Versus

General Public . . *Respondent.*

Application u/s 13(3) of Birth and Death Registration Act, 1969 and Section 9(3) of H.P. Birth and Death Registration Rules, 2003.

Whereas, Ms. Sunita Devi d/o Sh. Thenu Ram, r/o Village Sangarwar, P.O. Tikkeri Minhasan, Tehsil Bhoranj, Distt. Hamirpur (H.P.) has moved as application before the undersigned under section 13(3) of Birth & death Registration Act, 1969 and Section 9 (3) of H.P. Birth & Death Registration Rules, 2003 alongwith affidavits and other relevant documents for entering of her date of birth *i.e.* 21-02-1970 in the record of Gram Panchayat Tikkeri Minhasan, Tehsil Bhoranj, Distt. Hamirpur (H.P.).

Now, therefore, by this proclamation the general public is hereby informed that any person having any objections for the registration of delayed birth event of Sunita Devi d/o Sh. Thenu Ram may submit their objections in writing or appear in person in this court on or before 17-04-2025 at 10-00 A.M., failing which no objection will be entertained after expiry of date.

Given under my hand and seal of the court on this 17-03-2025.

Seal.

Sd/-
*Executive Magistrate (Tehsildar),
Bhoranj, Distt. Hamirpur (H.P.).*

**In the Court of Executive Magistrate (Tehsildar), Bhoranj,
Distt. Hamirpur, Himachal Pradesh**

In the matter of :

Shakuntla Devi d/o Sh. Ramanand, r/o Village Takouta Bhattan, P.O. Dungrin, Tehsil Bhoranj, Distt. Hamirpur (H.P.) . . Applicants.

Versus

General Public . . Respondent.

Application u/s 13(3) of Birth and Death Registration Act, 1969 and Section 9(3) of H.P. Birth and Death Registration Rules, 2003.

Whereas, Ms. Shakuntla Devi d/o Sh. Ramanand, r/o Village Takouta Bhattan, P.O. Dungrin, Tehsil Bhoranj, Distt. Hamirpur (H.P.) has moved as application before the undersigned under section 13(3) of Birth & death Registration Act, 1969 and Section 9 (3) of H.P. Birth & Death Registration Rules, 2003 alongwith affidavits and other relevant documents for entering of her date of birth *i.e.* 08-05-1949 in the record of Gram Panchayat Sadhrian, Tehsil Bhoranj, Distt. Hamirpur (H.P.).

Now, therefore, by this proclamation the general public is hereby informed that any person having any objections for the registration of delayed birth event of Shakuntla Devi d/o Sh. Ramanand may submit their objections in writing or appear in person in this court on or before 11-04-2025 at 10-00 A.M., failing which no objection will be entertained after expiry of date.

Given under my hand and seal of the court on this 11-03-2025.

Seal.

Sd/-
Executive Magistrate (Tehsildar),
Bhoranj, Distt. Hamirpur (H.P.).

**In the Court of Sh. Sanjeet Singh, HPAS, Marriage Officer-cum-Sub-Divisional Magistrate,
Hamirpur, District Hamirpur (H.P.)**

In the matter of :

1. Sh. Anil Kumar aged 32 years s/o Sh. Prakash Chand, r/o Village Gageri, P. O. Samirpur, Tehsil Bamson at Tauni Devi, District Hamirpur (H.P.)-177 601.

2. Smt. Kamini aged 18 years d/o Sh. Lakshmi Mukhia, r/o Puvari, Tola Dath Jaitipur, Dharbhanga, Jayantipur, Bihar, Pin-847 103. . . Applicants.

Versus

General Public

Subject.— Notice of Intended Marriage.

Sh. Anil Kumar and Smt. Kamini have filed an application u/s 5 of Special Marriage Act, 1954 alongwith affidavits and supporting affidavits and documents before the court of undersigned, in which they have stated that they intend to solemnize their marriage within next three calender months.

Therefore, the general public is hereby informed through this notice that if any person having any objection regarding this marriage, may file his/her objections personally or in writing before this court on or before 16-04-2025. In case no objection is received by 16-04-2025, it will be presumed that there is no objection to the registration of the above said marriage and the same will be registered accordingly.

Issued under my hand and seal of the court on 12-03-2025.

Seal.

Sd/-
*Marriage Officer-cum-SDM,
Sub-Divisional, Magistrate, Hamirpur (H.P.).*
